

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1383

ANSWERED ON:11.03.2005

SPECIAL GRANTS TO RURAL ELECTRIFICATION

Bisen Shri Gauri Shankar Chaturbhuj;Singh Shri Chandrabhan Bhaiya;Singh Shri Ganesh

Will the Minister of POWER be pleased to state:

- (a) whether the cent per cent electrification scheme costing Rs.9450 crore of Central Power Authority for Madhya Pradesh is pending with Union Government;
- (b) if so, the details thereof and the action being taken by the Union Government thereon;
- (c) whether the Government propose to provide more than 40 per cent grant-in-aid to Madhya Pradesh keeping in view its geographical conditions is different in comparison to other States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) : No, Sir.

(b) : Does not arise.

(c) to (e) : A new scheme has been approved for the attainment of the objective of the National common Minimum Programme of completing household electrification in five years. Under this scheme 90% Capital Subsidy would be provided for :

(i) Creation of Rural Electricity Distribution Backbone of 33/11 KV or 66/11 KV Substations.

(ii) Creation of Village Electricity Infrastructure.

(iii) Decentralized Distribution and supply system.

100% grant would be given for electrification of all Below Poverty Line (BPL) unelectrified household.

Government of Madhya Pradesh may avail grant under this scheme.